

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 226**  
**IB-306/ND/2023**

**IN THE MATTER OF:**

**Hankook Tires India LLP {Through its ... Applicant/Petitioner  
Liquidator}**

**Under Section: 59 of IBC, 2016**

**Order delivered on 18.03.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant :  
For the Respondent :  
For the Liq. : Adv. Udita Singh**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 06.05.2024.

**Sd/-  
(COURT FFICER)**